

**MINUTES OF THE MEETING NO.08 (2024-25) OF EXPORT FACILITATION
COMMITTEE (EFC) HELD ON 26.11.2024 AT 11:00 AM, VANIJYA BHAWAN, NEW
DELHI**

Meeting No.08 (2024-25) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT at 11:00 AM on 26.11.2024, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -

- a. Maj. Dr. Venkatesan, Assistant Commissioner (Trade), D/o AHD
- b. Jitesh Kumar, Assistant Commissioner (Forestry), MoEF&CC (SU Division)
- c. Kumaresan P, Scientist, Central Silk Board
- d. Dr. S. Gnanasambandan, Joint Director(PQ), (DPPQ&S) (over VC)
- e. Prasenjet, Technical Expert, CITES Cell, Wildlife Division

In attendance:

- i. Shri Moin Afaq, Joint DGFT
- ii. Smt. Pratibha Kumari, Deputy DGFT
- iii. Shri Santosh Tripathi, FTDO

3. Altogether 137 applications were considered by the EFC, out of which 25 cases were approved, 15 cases were rejected & closed, 41 cases are under deficiency and remaining 56 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl.No.	Name of the Firm	File No.	Item Description	Date of receipt	Decision of EFC / remark
Applications related to Seeds for Sowing Purpose					
1	KARANJA SEEDS	0049AM25	Of Onion-Nasik Red (N-53)	15.04.2024	Deferred due to want of additional documents from the firm.
2	KARANJA SEEDS	0051AM25	Of Onion-Nasik Red (N-53)	16.04.2024	Deferred due to want of additional documents from the firm.
3	S K TRADING COMPANY	0079AM25	Onion Seed	25.04.2024	Deferred due to want of additional documents from the firm.
4	JAI DEVI SEED STORE	0376AM25	Onion Seeds	23.05.2024	Deferred due to want of additional documents from the firm.
5	KALASH SEEDS PRIVATE LIMITED	0606AM25	Of onion	11.09.2024	Deferred due to want of additional documents from the firm.
6	KALASH SEEDS PRIVATE LIMITED	0607AM25	Of onion	11.09.2024	Deferred due to want of additional documents from the firm.



7	KALASH SEEDS PRIVATE LIMITED	0608AM25	Of onion	11.09.2024	Deferred due to want of additional documents from the firm.
8	SONA SEEDS	0617AM25	Onion Seed	12.09.2024	Deferred due to want of additional documents from the firm.
9	SYNGENTA INDIA PRIVATE LIMITED	0651AM25	Onion Seeds- Vision & Allium Species/ Banko & Allium Species	27.09.2024	Deferred due to want of additional documents from the firm.
10	NUNHEMS INDIA PRIVATE LIMITED	0666AM25	Onion Seeds	03.10.2024	Deferred due to want of additional documents from the firm.
11	NUNHEMS INDIA PRIVATE LIMITED	0667AM25	Onion Seeds	03.10.2024	Deferred due to want of additional documents from the firm.
12	SEN INTERNATIONAL	0673AM25	Onion Seed (Sukh Sagar & Winter Verity)	07.10.2024	Deferred. Application to be examined on e-file.
13	ABRAR BROTHERS AND COMPANY	0680AM25	Onion Seeds	09.10.2024	Deferred due to want of additional documents from the firm.
14	ABRAR BROTHERS AND COMPANY	0681AM25	Onion Seeds	09.10.2024	Deferred due to want of additional documents from the firm.
15	ZENITH HYBRID SEEDS PRIVATE LIMITED	0686AM25	Onion Seeds	11.10.2024	Deferred due to want of additional documents from the firm.
16	MALAV SEEDS PVT LTD	0689AM25	Onion Seeds-Red Bombay	12.10.2024	Deferred. Application to be examined on e-file.
17	ZENITH HYBRID SEEDS PRIVATE LIMITED	0690AM25	Onion Seeds	14.10.2024	Deferred due to want of additional documents from the firm.
18	PRABHUDAS JAMNADAS & CO	0698AM25	Onion Seeds-Red Bombay	17.10.2024	Deferred. Application to be examined on e-file.
19	BHARAT NURSERY PVT LTD	0699AM25	Onion Seeds	17.10.2024	Deferred. Application to be examined on e-file.
20	BHARAT NURSERY PVT LTD	0703AM25	Onion Seeds	19.10.2024	Deferred. Application to be examined on e-file.
21	DURGA SEED FARM (REGD)	0706AM25	BOMBAY RED	21.10.2024	Deferred. Application to be examined on e-file.
22	KALASH SEEDS PRIVATE LIMITED	0743AM25	Of Onion-8154	08.11.2024	Deferred due to want of additional documents from the firm.
23	KALASH SEEDS PRIVATE LIMITED	0744AM25	Of Onion- Sukhsagar/ Red Passion/ Volvo	08.11.2024	Deferred due to want of additional documents from the firm.

24	NUNHEMS INDIA PRIVATE LIMITED	0749AM25	Of Onion Seeds	10.11.2024	Deferred due to want of additional documents from the firm.
25	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	10.11.2024	Deferred due to want of additional documents from the firm.
26	PAN SEEDS PRIVATE LIMITED	0543AM25	Hybrid Paddy Seeds For Sowing - Pan 7001	06.08.2024	Deferred due to want of additional documents from the firm.
27	VISHNU TRADERS	0599AM25	Rice in the Husk (Paddy or Rough)	08.09.2024	Deferred due to want of additional documents from the firm.
28	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	0717AM25	Hybrid Paddy Seed	29.10.2024	Deferred. Application to be examined on e-file.
29	LAXMI FOOD PRODUCTS	0734AM25	Non-Basmati Rice In Husk paddy	05.11.2024	Deferred due to want of additional documents from the firm.
30	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	0740AM25	Of Seed Quality- 88PDY3KG - Hybrid Paddy Seeds US-88/ TH-82/ Quadro Alas	07.11.2024	Deferred. Application to be examined on e-file.
31	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	0775AM25	Hybrid Paddy Seed	19.11.2024	Deferred. Application to be examined on e-file.
32	SAVANNAH SEEDS PRIVATE LIMITED	0776AM25	Of seed quality	19.11.2024	Deferred. Application to be examined on e-file.
Applications related to Seeds for Non-Sowing Purpose					
33	M/S KRISHNA KHADE BHANDAR	0582AM25	Non Basmati Rice in Husk(Paddy) other than seed quality	29.08.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
34	MAA VAISHINO ENTERPRISES	0615AM25	Non Basmati Rice in Husk (Paddy or Rough) Other than Seed Quality.	11.09.2024	Deferred due to want of additional documents from the firm.
35	BABA BHOLE BHANDARI TRADERS	0633AM25	Paddy And Paddy Husk (Non Basmati Rice In Husk) Other Than Seed Quality	19.09.2024	Deferred due to want of additional documents from the firm.
36	Manokamna Enterprises	0637AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	21.09.2024	Approved. EFC has approved the case in consideration with the submission of the requisite

					documents.
37	JAGDAMBA TRADERS	0638AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	22.09.2024	Deferred due to want of additional documents from the firm.
38	SOURAV TRADING COMPANY	0643AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	25.09.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
39	HANUMAN TRADERS	0660AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	01.10.2024	Deferred due to want of additional documents from the firm.
40	DEWSHAKTI ENTERPRISES	0661AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	01.10.2024	Deferred due to want of additional documents from the firm.
41	RAGHUNATH INDUSTRIES	0663AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	03.10.2024	Deferred. The firm has filed three applications with same quantity and same purchase order. Applications are under consideration.
42	RAGHUNATH INDUSTRIES	0664AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	03.10.2024	
43	RAGHUNATH INDUSTRIES	0665AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	03.10.2024	
44	ADITYA TRADING	0672AM25	Rice in the husk (paddy or rough)	06.10.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
45	MAA VAISHNO TRADING	0688AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	11.10.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
46	SHREE SHYAM IMPEX	0693AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	14.10.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
47	SHREE SAI TRADING	0697AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	14.10.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
48	MAA AMBEY TRADERS	0705AM25	Non Basmati Rice Paddy	20.10.2024	Approved. EFC has approved the case in

			(Other Than Seed Quality)		consideration with the submission of the requisite documents.
49	AAYUSH GALLA BHANDAR	0707AM25	Non-Basmati Rice in Husk Other Than of Seed Quality	23.10.2024	Deferred due to want of additional documents from the firm.
50	GOPALDAS PAWAN KUMAR	0714AM25	Non-Basmati Rice in Husk	28.10.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
51	HARI OM TRADERS	0726AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	03.11.2024	Deferred due to want of additional documents from the firm.
52	KUNJ TRADING COMPANY	0727AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	04.11.2024	
53	KUNJ TRADING COMPANY	0728AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	04.11.2024	Deferred. The firm has filed three applications with same quantity and same purchase order.
54	KUNJ TRADING COMPANY	0729AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	04.11.2024	Applications are under consideration.
55	SHREE PALISATI TRADING CO	0731AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	05.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
56	ANURAG TRADING	0732AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	05.11.2024	Deferred. The firm has filed two applications with same quantity and same purchase order.
57	ANURAG TRADING	0733AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	05.11.2024	Applications are under consideration.
58	RAJARAM AJIT KUMAR	0735AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	06.11.2024	
59	RAJARAM AJIT KUMAR	0736AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	06.11.2024	Deferred. The firm has filed three applications with same quantity and same purchase order.
60	RAJARAM AJIT KUMAR	0737AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	06.11.2024	Applications are under consideration.

61	NAV DURGA MINI RICE MILL	0742AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	08.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
62	YASH CORPORATION	0748AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	10.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
63	TRIDEV FOODS	0751AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	11.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
64	SHREE BALAJI TRADERS	0752AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	11.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
65	M/S. SHIRISTI SIDDHARTI TRADING	0754AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	12.11.2024	Deferred due to want of additional documents from the firm.
66	VISHNU TRADERS	0756AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	12.11.2024	Deferred due to want of additional documents from the firm.
67	OM ENTERPRISES	0757AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	12.11.2024	Deferred due to want of additional documents from the firm.
68	OM ENTERPRISES	0759AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	13.11.2024	Deferred due to want of additional documents from the firm.
69	ASHISH ENTERPRISES	0760AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	13.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
70	M/S PURVANCHAL TRADING COMPANY	0761AM25	Rice Paddy	13.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
71	MAA SHARDA TRADERS	0762AM25	Rice Paddy	13.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.

72	MEGHNA IMPEX	0766AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	14.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
73	M/S MUSKAN TRADERS	0770AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	16.11.2024	Deferred due to want of additional documents from the firm.
74	VIKAS ENTERPRISES	0771AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	17.11.2024	Deferred. The firm has filed three applications with same quantity and same purchase order. Applications are under consideration.
75	VIKAS ENTERPRISES	0772AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	17.11.2024	
76	VIKAS ENTERPRISES	0773AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	17.11.2024	
77	SHAKAMBARI ENTERPRISES	0774AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	18.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
78	CHAUDHARY TRADING CO.	0777AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	20.11.2024	Approved. EFC has approved the case in consideration with the submission of the requisite documents.
Applications related to other seeds					
79	SEEDS & GRAINS INDIA PRIVATE LIMITED	1563AM24	Nux Vomica dried ripe seeds	09.12.2023	Deferred. Application to be examined on e-file.
80	KARISHMA FOOD PRODUCTS	1656AM24	Nuxvomica, dried ripe seeds	06.01.2024	Deferred. Application to be examined on e-file.
81	K K TRADERS HUF	0460AM24	Neem Seed for Medicinal Use	16.05.2023	Deferred. Application to be examined on e-file.
Department of Animal Husbandry and Dairying					
82	J. K. ENTERPRISE	1740AM24	Frozen Sahiwal Semen/Frozen Murrah Semen	25.01.2024	Deferred due to want of additional documents from the firm.
83	J. K. ENTERPRISE	1741AM24	Frozen Sahiwal Semen	25.01.2024	Deferred due to want of additional documents from the firm.
84	J. K. ENTERPRISE	1748AM24	Pure Sahiwal	27.01.2024	Deferred due to want of comments from D/o AHD.

85	TINOPAL DAIRY WALA	0571AM25	Murrah frozen semen (100000 Straws)/ Murrah frozen embryos (PIECES)/ Murrah / Nili Ravi heifers	22.08.2024	Deferred due to want of comments / NOC from D/oAHD.
86	COSMIC INDIA CREATIONS	0603AM25	Horse Nukra 01 year old/ Horse Nukra 05 years old/ Mix Breed Sindhi 4 Years Old	10.09.2024	Deferred due to want of additional documents from the firm.
87	NDDDB DAIRY SERVICES	0602AM25	Frozen Semen Doses	10.09.2024	Deferred due to want of additional documents from the firm.
88	NDDDB DAIRY SERVICES	0612AM25	Bovine semen	11.09.2024	Deferred due to want of additional documents from the firm.
89	NDDDB DAIRY SERVICES	0613AM25	Bovine semen	11.09.2024	Deferred due to want of additional documents from the firm.
90	SUNWAYS BIO-SCIENCE LLP	0702AM25	Buffalo :-- Pure-bred breeding animals	19.10.2024	Deferred due to want of additional documents from the firm.
91	NITISH TRADING	0719AM25	Paddy Husk	29.10.2024	Rejected on the basis of the comments received from D/o AHD vide OM dated 11.10.2024.
92	TAPAN TRADERS	0722AM25	Wheat Bran	02.11.2024	Rejected on the basis of the comments received from D/o AHD vide OM dated 11.10.2024.
93	HEADWAY GLOBAL	0723AM25	Wheat Bran	02.11.2024	Rejected on the basis of the comments received from D/o AHD vide OM dated 11.10.2024.
94	RAHI ENTERPRISE	0724AM25	Wheat Bran	03.11.2024	Rejected on the basis of the comments received from D/o AHD vide OM dated 11.10.2024.
95	TAPAN TRADERS	0725AM25	Wheat Bran	03.11.2024	Rejected on the basis of the comments received from D/o AHD vide OM dated 11.10.2024.

96	SWASTIK EXPORT AND IMPORT	0730AM25	Wheat Bran	04.11.2024	Rejected on the basis of the comments received from D/o AHD vide OM dated 11.10.2024.
97	ARUSH ENTERPRISE	0738AM25	Wheat Bran	06.11.2024	Rejected on the basis of the comments received from D/o AHD vide OM dated 11.10.2024.
98	PURNIMA ENTERPRISE	0739AM25	Wheat Bran	06.11.2024	Rejected on the basis of the comments received from D/o AHD vide OM dated 11.10.2024.
99	A2Z EXPORT COMPANY	0768AM25	Paraali Rice Hulls	15.11.2024	Rejected on the basis of the comments received from DoAHD vide OM dated 11.10.2024.
100	CHOUDHURY ENTERPRISE	0769AM25	Maize Bran	15.11.2024	Rejected on the basis of the comments received from DoAHD vide OM dated 11.10.2024.
Ministry of Environment Forest and Climate Change (SU Division)					
101	M K INTERNATIONAL REALTY PRIVATE LIMITED	2622AM23	Red Sanders Wood	10.03.2023	Deferred. Application to be examined in e-file.
102	RAATI RAJAN IMPEX	1276AM24	Red Sanders Wood in value added form	10.08.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
103	RAATI RAJAN IMPEX	1277AM24	Red Sanders Wood in value added form	03.09.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
104	S.K.ENTERPRISE	1491AM24	Red Sanders Wood In Log Form	20.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
105	YINDU SANDALWOOD PRIVATE LIMITED	1514AM24	Red Sanders Wood	26.11.2023	Deferred due to want of comments/ NoC from M/o EF&CC (SU Div)
106	MONORAMA ENTERPRISE	0377AM25	Agarwood Chips	24.05.2024	Deferred due to want of comments/ NoC from M/o EF&CC (SU Div)
107	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	06.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)

108	RAATI RAJAN IMPEX	0409AM25	Red Sanders Wood	09.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
109	MAMON ENTERPRISE	0421AM25	Agar Oil-Dark brown	12.06.2024	The firm has filed two applications, on clarifying the same with the firm, the firm have clarified to reject this application and consider another application. Hence, EFC has decided to reject the case.
110	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Red Sanders Wood	22.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
111	PATANJALI AYURVED LIMITED	0453AM25	Red Sanders Wood	24.06.2024	Deferred. Application to be examined in e-file.
112	LONG CYCLE CHENNAI	0481AM25	Red Sanders Wood	01.07.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
113	S.K.ENTERPRISES	0528AM25	Red Sanders Wood	27.07.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
114	RAATI RAJAN IMPEX	0544AM25	Red Sanders Wood	07.08.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
115	R R EXPORT AND IMPORTS	0573AM25	Red Sander Wood	23.08.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
116	NAG WOODEN SANDAL TOYS MAKING INDUSTRIES	0584AM25	Red Sanders Wood (Confiscated)	01.09.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
117	RAATI RAJAN IMPEX	0642AM25	Red Sanders Wood	24.09.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
118	RAATI RAJAN IMPEX	0662AM25	Red Sanders Wood	02.10.2024	Comments/ NoC from MoEF&CC (SU Division) received vide OM dated 11.10.2024 seeking some relevant documents from the firm. The firm has submitted the following documents vide e-mail dated 12.11.2024.

119	ALMIGHTY AQSA EXPO LLP	0704AM25	Red Sanders Wood	19.10.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
120	MAMON ENTERPRISE	0715AM25	Agar oil-Dark Brown	28.10.2024	Approved. DFO Tripura has verified the procurement certificate. Accordingly, EFC has viewed to allow the export of 16 KGs Agar Oil and has approved the case.
121	MERHABA INTERNATIONAL	1317AM24	Bamboos-Treated Logs	15.09.2023	Deferred. As per discussion held in EFC Meeting the case is transferred to MoEF&CC(SU Division)
Ministry of Environment Forest and Climate Change (Ozone Cell)					
122	SRF LIMITED	1499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
123	SRF LIMITED	0604AM25	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)	10.09.2024	Approved on the basis of the Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 05.11.2024 approving the exports of 2000000 KGs Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22).
124	GUJARAT FLUORO CHEMICALS LIMITED	0626AM25	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)	18.09.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
125	GUJARAT FLUORO CHEMICALS LIMITED	0629AM25	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)	18.09.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)

126	GUJARAT FLUOROchemicals LIMITED	0630AM25	Halogenated derivatives of acyclhydrocarb onscontaining two or more different halogen:- Chlorodifluorome thane (HCFC-22)	18.09.2024	Approved on the basis of the Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 05.11.2024 approving the exports of 3000MTsHalogenated derivatives of acyclhydrocarbonscontaini ng two or more different halogen:- Chlorodifluoromethane (HCFC-22)
127	GUJARAT FLUOROchemicals LIMITED	0648AM25	R-142B (1- Chloro-1, 1- Difluoroethane) (Feedstock Use)	26.09.2024	Approved on the basis of the Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 05.11.2024 approving the exports of 1000MTs R-142B (1-Chloro-1, 1- Difluoroethane) (Feedstock Use).
128	SRF LIMITED	0650AM25	Monochloro Difluoro Methane (Refrigerant R-22 Or HCFC-22) Non-Feed Stock	27.09.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
129	NAVIN FLUORINE ADVANCED SCIENCES LIMITED	0692AM25	Containing hydrochlorofluor ocarbons (HCFCs), whether or not containing perfluorocarbons (PFCs) or hydrofluorocarbo ns (HFCs), but not containing chlorofluorocarbo ns (CFCs):- Other-Chloro Fluoro Propane (mixtures of HCFC 241,242,243 and 244) Solstice ZD Intermediate	14.10.2024	Approved on the basis of the Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 05.11.2024 approving the exports of 4000MTs Containing hydrochlorofluorocarbons (HCFCs), whether or not containing perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs), but not containing chlorofluorocarbons (CFCs):- - Other-Chloro Fluoro Propane (mixtures of HCFC 241,242,243 and 244) Solstice ZD Intermediate
Department of Atomic Energy					
130	TORRECID INDIA PRIVATE LIMITED	0677AM25	Zirconium Silicate	08.10.2024	Deferred due to want of comments / NOC from DAE.
Ministry of Textiles					

131	BOYECKI TRADE RESOURCES PRIVATE LIMITED	0556AM25	Silk-worm cocoons suitable for reeling.	12.08.2024	Rejected on the basis of the comments received from Central Silk Board not permitting the export of silkworm cocoons as it could negatively impact the domestic reeling industry due to a shortage of high- quality cocoons, lead to under- or over-invoicing in international transactions, and harm local employment and value-added activities in the silk industry. Hence, EFC has decided to reject the case.
132	CROWN EXIM	0700AM25	Silk Worm Reelable Cocoon A Grade B Grade And C Grade	18.10.2024	Rejected on the basis of the comments received from Central Silk Board not permitting the export of silkworm cocoons as it could negatively impact the domestic reeling industry due to a shortage of high- quality cocoons, lead to under- or over-invoicing in international transactions, and harm local employment and value-added activities in the silk industry. Hence, EFC has decided to reject the case.
DPIIT					
133	SHREE ASHOK PAPER PRODUCTS	0531AM25	News Papers	29.07.2024	On the basis of the recommendation received from DPIIT, EFC has decided to reject the case.
134	JK ENTERPRISES	0767AM25	Other, including unsorted waste and scrap- WPTDWSTM0 00NX Waste Printed Snp Mix	14.11.2024	On the basis of the recommendation received from DPIIT, EFC has decided to reject the case.
Ministry of Heavy Industries					
135	MEERA VASAN	0005AM25	Vintage Motor Car, parts and components thereof manufactured before 01.01.1950	02.04.2024	Deferred due to want of comments/ NOC from MHI
136	ELITE ENGINEERS	0445AM25	Machined Graphite Part	19.06.2024	Deferred due to want of comments/ NOC from MHI

Miscellaneous Applications					
137	INTECH ORGANICS LIMITED	0539AM25	Methyl Bromide 100% (700 Cylinders Of 20 Kgs In Each Cylinder) (Empty Cylinders Will Be Re-Imported) (Casno 74-83-9, Iupac Name: Bromomethane)	03.08.2024	Comments received from DPPQS vide email dated 29.11.2024 stating that the application does not pertain to PQS department. Hence, the application is being forwarded to CBI&RC for comments. Deferred due to want of comments / NOC from CBI&RC.

Note:

- i. Deferred cases: Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.
- ii. Approved cases: Cases which got approved by EFC are issued export authorizations by DGFT (Hqrs.) to the firm(s).
- iii. Approved post-facto: Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs.), with the approval of Chairman, EFC in terms of Para 2.48(c) of IIBP (Handbook of Procedure) 2023. In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- iv. Dropped. Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Dept. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.
- v. Rejected. Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Dept., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- vi. Closed. Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Dept. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy 2022 and does not require license from DGFT.
